



Authorization No. 2489

Affidavit to be furnished by the candidate along with Non-judicial Paper
Before the Returning Officer

For election to... M. L. A. ... of the House of the Bihar
From... 67... MANIHARI, KATIHAR ...

31/12/14

31/12/14
23/12/14

4789(61)
31.12.14

Manohar Prasad Singh
Aged 65 years, resident of Vill-Haya Tola, P.O. Manihari Dis - Katihar, Bihar
late Singheshwar Prasad Singh
Vill-Haya Tola, P.O. Manihari Dis - Katihar, Bihar

I do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal (United) name of the political party I am contesting as an Independent candidate

(2) Details of PAN and status of filing of Income tax return :

Sl No	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return in Rupees
1	Self	AGNPS-6385B	2013-14	192920
	Dependent 1	FMAPS1906N	2013-14	196300
	Dependent 2			
	Dependent 3			

Lakshmi Sharma
NOTARY, KATIHAR (Bihar)



following case(s) is/ are pending against me in which cognizance has been taken by the court:-

	Description
(a) Details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
(b) Name of the court, Case No. and Date of order taking cognizance :	NIL
(c) Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

Identified
Awarded
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4 Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted	NIL
(b) Name of the Court(s), Case No. and Date(s) of order(s)	NIL

(c) Punishment imposed

NIL

(5) That I give hereon below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	2,40,750.00	89,960.00	95,651.00		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative Societies and the amount in current deposit	10,40,990.00 (Facil. A/c) 48,000.00 (S.B. A/c) 92,000.00 (S.B. A/c) 30,000.00 (C.R.S. A/c)	89,960.00 (S.B. Joint A/c) NIL NIL	75,000.00 (Fixed A/c) NIL NIL		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount	NIL	NIL	NIL		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investments in any Financial Institution in any office of Insurance Company and the amount	50000.00 SBI LIFE (INS)	60,000.00 UTI	NIL		
(v)	Details of financial advances given to any person or entity including firm, company, etc. and other recoveries from debtors and the amount.	NIL	NIL	NIL		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	487068.00 (BR-39C-700) 5,50,000.00 (BR-39B-700)	NIL	NIL		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	62,000.00 21 gram 3,000.00 229 gm	2,24,000.00 10,000.00	NIL		

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From Pension — 32547.00 P.M
 Salary on M.L.A — 30000.00 P.M

(vii)	Any other assets such as value of Claims/interest	62547/- P.M NIL	NIL	
(ix)	Gross Total value	2599008/- 323960/-	170651/-	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Khanspur, Bijnor, under Khabalganj Ash-Bhagalpur, Self Cultivated Khatra-4470 Survey number(s)	Under self Cultivated	N.A.	N.A.		
	Area (Total measurement in acres) 7/3 share	3.64 Acres	NIL	NIL		
	Whether inherited property (Yes or NO)	Yes	N.A.	N.A.		
	Date of purchase in case of self acquired property	NIL	NIL	NIL		
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL		
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL		
	Approximate Current market value	6 Lakh per Acre	N	NIL		
(ii)	<u>Non-Agricultural Land</u> Location(s) Aakshmi Sharma Area (Total measurement in sq. ft.) SOHAY, KATHAR (Bihar)	NIL	JETAJI GOOD, Sahabgaon, Jharkhand, IV No-21, Itanagar	NIL		
	Whether inherited property (Yes or NO)	NIL	1997	NIL		
	Date of purchase in case of self acquired property	NIL	NIL	NIL		
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL		
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL		
	Approximate Current market value	NIL	15 Lakh including Land & building	NIL		
(iii)	<u>Commercial Buildings</u> (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL		
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL		



Sealed by Mr. A. Sharma
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	Whether inherited property (Yes or NO)	NO	NO	NO
	Date of purchase in case of self acquired property	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL
(v)	Others (such as Lakshmi Sharma property)	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	NIL	NIL	NIL

(6) **Liabilities** herein below the details of liabilities/ dues to public financial institutions and government :-
 Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
Loan or dues to Bank/Financial Institution Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL		
Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL		

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Any other liability	NIL	NIL	NIL
Grand total of liabilities	NIL	NIL	NIL
(ii) <u>Government Dues:</u>			
Dues to departments dealing with government accommodation	NIL	NIL	NIL
Dues to departments dealing with supply of water	NIL	NIL	NIL
Dues to departments dealing with supply of electricity	NIL	NIL	NIL
Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL
Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL
Income Tax Dues	NIL	NIL	NIL
Wealth Tax Dues	NIL	NIL	NIL
Service Tax Dues	NIL	NIL	NIL
Municipal/Property Tax Dues	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL
Total of all Govt. dues	NIL	NIL	NIL

Lakshmi Sharma
NOTARY, KATHAR/BIHAR

(7) Details of profession or occupation:

1. Self... *Retel. I.G., Department of Home (Police), Patna.*
 2. Spouse *Housewife*

3. Educational qualification is as under: *I.P.S.*

Give details of highest School / University education with full form of the certificate/ diploma/ degree course(s) (Name of the School / College/ University and the year in which the course was completed.)



ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Mum. <i>Manohar Prasad Singh</i>
2. Full postal address	<i>A1-VILL - Naryatola, Post-Manihaci, Dist-Katihar</i>
3. Number and Name of the constituency and state	<i>67, Manihaci, Dist-Katihar</i>
Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Janta Dal (U)</i>
(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NIL</i>

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(c) Total number of Pending cases where the court (s) have taken cognizance: _____

5. PAN of _____ Yes- for which last Income Tax Return filed _____ Total Income Nil (nil)

(a) Candidate AGNPS 6385B _____

(b) Spouse: FMA PS 1906N 2013-14 1,92,920-00

(c) Dependents CMG PS 6772A 2013-14 1,96,300-00

6. Details of Assets and Liabilities in rupees

Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A. Moveable Asset (Total value)	7,00,000-00	NIL	NIL		
B. Immovable Asset	10,29,700-00 <i>details attached</i>	13,34,000-00 <i>details attached</i>	NIL		
(i) Purchase Price and Development Cost of Immovable Property (Total Value)	NIL	NIL	NIL		
(ii) Approximate Current Market Price of Asset (Total Value)	<i>details attached</i>	<i>details attached</i>	NIL		
7. Liabilities					
(i) Government dues (Total)	NIL	NIL	NIL		
(ii) Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL		
8. Highest educational qualification	Provide details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)				

Lakshmi Sharma
Notary Public, Kathiawar



VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above, (b) I and my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

Verified at Kathiawar this the 27/11 day of Dec 2014

Deponent
Arun
27/11/14

Deponent: Manohar Pd. Singh
 Identified by Advocate [Signature]
 Deposited before me [Signature]
 DEPONENT

[Signature]
Lakshmi Sharma
Notary Public, Kathiawar

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

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Lakshmi Sharma
NOTARY, KATIHAR (BIHAR)

